

(c) Directorate General of Anti-Evasion, New Delhi have issued instructions to the field formations to alert them about the alleged misuse of the concessions extended for saloon cars used as taxis. The field formations have also been advised to conduct a survey by contracting vehicle registration authorities so as to detect cases of misuse of concessions.

Export of Iron Ore.

6095. DR. KARTIKESWAR PATRA:
SHRI RAJVEER SINGH:

Will the Minister of COMMERCE be

pleased to state:

(a) the amount and value of iron ore exported during each of the last three years, and the target fixed for 1992, State-wise; and

(b) the steps proposed to be taken to boost the export of iron ore?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM): (a) The quantity and value of iron ore exported during each of the last three years and the target fixed for 1992-93 are as under:-

Qty. in lakh tonnes

Val. in Rs. crores.

<i>Year</i>	<i>Quantity</i>	<i>Value</i>
1989-90	337.11	882.85
1990-91	319.73	1061.32
1991-92 (April '91-Feb. '92)	272.20	1340.12
1992-93 (Target)	322.40	1562.30

(b) In order to render our exports competitive, Government has extended benefit under Section 80HHC of the Income Tax Act to processed minerals including processed/beneficiated iron ore apart from the advantage of Dollar-Rupee convertibility under the Liberalised Exchange Rate Management Scheme on all exports including minerals and ores.

[*Translation*]

Utilisation of Jute Sticks and Waste

6096. SHRISHRAVANKUMARPATEL:

Will the Minister of TEXTILES be pleased to state:

(a) whether the India Jute Industries Research Association, Calcutta, has concluded that better utilisation of unused jute sticks and jute waste can be gainfully utilised for manufacture of newsprint;

(b) if so, the whether the commercial viability and related factors of this claim have been or are being verified by the Government; and